

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

46. C.P.(IB)-3921(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.02.2020**

NAME OF THE PARTIES:- Alpine Stampings

V/s

Satiat Engineering (I) Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Counsel for the both sides are present. Counsel for the petitioner is directed to file Form-2 and amend the petition with respect to interest part claimed.

List this matter on 18.03.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)